



File No. 01/02/2026-NCLT (ND)
राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 12th August 2026

ORDER

Hon'ble Member (T) Shri Ravindra Chaturvedi is on leave for 14.08.2026.

There shall be Special Bench at NCLT New Delhi (Court no. III) on 14.08.2026 to hear the matters specified vide General order dated 27.04.2026 and listed before Hon'ble Member (J) Shri Bachu Venkat Balaram Das and Hon'ble Member (T) Shri Ravindra Chaturvedi. The Special Bench shall comprise of:

Special Bench at NCLT, New Delhi- Court No. III Single Bench)

Hon'ble Member (J) Shri Bachu Venkat Balaram Das

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This issues with the approval of Hon'ble President, NCLT vide file no. 01/01/2026-NCLT (PB) dated 12th August 2026.

Any inadvertent error may be brought to the attention of the undersigned.


(Manoj Kumar Sharma)
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.